

The Office of Unit: Commercial Union which is now Division No. III of the Company has been shifted to another premises to make Head Office of National Insurance Company Limited and this has resulted in certain unavoidable additions and alterations.

Government are advised by the General Insurance Corporation that the expenses incurred for accommodating the Company's Head Office and divisional office are reasonable.

Relaxation of ceiling on manganese ore exports

5958. SHRI ARJUN SETHI: Will the Minister of COMMERCE be pleased to state:

(a) whether Government have partially relaxed the ceiling on medium and high grade manganese ore exports; and

(b) if so, the main features thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH): (a) and (b) Some relaxation has been made in the export of high grade manganese ore only and export of additional one lakh tonnes of high grade manganese ore has been allowed.

Enquiry against Chairman of M/s. Larsen and Toubro Ltd.

5959. SHRI ANANTRAO PATIL: Will the Minister of FINANCE be pleased to state

(a) whether the investigations against Chairman of Larsen and Toubro Limited has been completed:

(b) if so, the result of the inquiry;

(c) whether Government are aware that his term came to an end on 31st March, 1975; and

(d) if so, whether Government had taken necessary steps to complete the inquiry in time?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PRANAB KUMAR MUKHERJEE): (a) and (b). Investigations by the Income-tax Department in the case of the Chairman of M/s Larsen and Toubro are not yet complete.

(c) The term of appointment of the Chairman of the Company expired on 31-3-1975. Proposal to extend the term has been received in the Department of Company Affairs

(d) Enquiry is being pursued to ensure its early completion

Disposal of Imported Chemicals by S.T.C.

5960. SHRI ANADI CHARAN DAS: SHRI P. GANGADEB: SHRI D. D. DESAI: SHRI RAGHUNANDAN LAL BHATIA:

Will the Minister of COMMERCE be pleased to state:

(a) whether the State Trading Corporation is planning a shift in its commercial policy on the disposal of imported chemicals; and

(b) if so, the broad features thereof with reasons thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH): (a) and (b). There is no shift in the commercial policy of the STC in regard to the disposal of imported chemicals. However where the stocks were not being lifted due to shortfall in international prices of some of these materials a downward revision of prices has been carried

Assistance from World Bank for Agricultural and Rural Development

5961. SHRI SHANKERRAO SAVANT: Will the Minister of FINANCE be pleased to state:

(a) whether the World Bank has decided to double its aid for agricul-